

Constituencies in Bihar were withheld for two-three days after counting was over; and

(b) if so, what are the names of constituencies where the declarations were held back and the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, Sir. The declaration of results of some constituencies was withheld by the Returning Officers concerned for a few days.

(b) A statement showing the names of constituencies where the declarations were held back and the reasons therefor, is laid on the Table of the House. [See Appendix CXIV, Annexure.No. 33],

#### **Setting up a drug manufacturing- plant in Kerala**

397. SHRI S. KUMARAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

(a) whether Government propose to set up a drug manufacturing plant in Kerala; and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) While the Central Government have no proposals to set up a drug unit in Kerala, they have approved proposals put up by Kerala State Drugs & Pharmaceuticals Limited for establishment of manufacturing units for Vitamin 'A' and Aspirin.

398. [Transferred to the 19th June, 1980].

#### **Setting up of Doordarshan Centre at Cooch Behar**

399. SHRI JAHARLAL BANERJEE-

SHRI PRASENJIT BARMAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a Doordarshan Centre at Cooch Behar in West Bengal; and

(b) if so, by when the Centre is likely to be set up there?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b) There is no proposal at present to set up a Doordarshan Kendra at Cooch Behar in West Bengal. However, in order to expand the service range of Calcutta TV Centre towards the industrial areas, a TV Relay Centre at Asansol is proposed to be established. A scheme to set up a TV Relay Transmitter at Murshidabad has also been approved.

#### **Schemes for development of folk songs of North Bengal**

400. SHRI JAHARLAL BANERJEE: SHRI PRASENJIT BARMAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to draw up a comprehensive scheme, for development of folk songs of North Bengal through All India Radio Centres at Calcutta and Siliguri;

(b) if so, what are the details in this regard; and

(c) if the answer to part (a) above be in the negative what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) to (c) AIR has prepared a scheme for the collection and preservation of the folk music of various important regions in India. The scheme relates to streamlining the system of collection and indexing of folk music already in possession of various AIR Stations and to collect periodical folk music from heretofore unexplored regions of

the countryside. This scheme is initially proposed to be introduced at 20 AIR Stations. The question, of its extension of more stations in other areas including North Bengal will be considered on the basis of experience gained..

401. [Transferred to the 25th June, 1980].

**Subsidy on petrol and diesel to J & K State**

402. SHRI SHARIEF-UD-DIN-"8HARIQ". Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Central Govt, propose to give subsidy on petrol and diesel to Jammu and Kashmir State being hilly and far flung area; and

(b) if so, what are the details in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):

(a) No Sir.

(b) Does not arise.

**Decrease in the turn over of the Cochin Refinery Ltd.**

403. SHRI R. R. MORARKA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the working of Cochin Refinery Limited in 1978-79 has resulted in a decrease of 39.5 per cent in the turn over as compared to the previous year; and

(b) if so, what are the reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):

(a) No, Sir.

(b) Does not arise.

**Installation of a DMT unit in Bongai-gaon Refinery and Petro-Chemicals Ltd. Complex**

404. SHRI PILOO MODY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a DMT unit with M/s. Krupp Koppers collaboration is being installed in Bon-gaigaon Refinery and Petro-Chemicals Limited complex to produce 45,000 metric tonnes per annum;

(b) if so, what are the salient features of this project;

(c) by when it is expected to be commissioned; and

(d) what would be its capital cost?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) A DMT unit with a capacity of 38,000 tonnes per annum is being set up in the Bongaigaon Petrochemicals Ltd., Complex in collaboration with M/s. Dynamit Nobel and M/s. Krupp Koppers.

(b) The detailed engineering of the project is being carried out by M/s. Engineers India Ltd., and the DMT "will be used captively for the manufacture of polyester staple fibre.

(c) The unit is scheduled for mechanical completion by May, 1982.

(d) The approved capital cost of the unit was estimated to be Rs. 29.36 crores and it is now being reestimated.

**Advertisements to newspapers/Journals etc**

405. SHRI CHADALAVADA VENKATARAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the criteria laid down for giving advertisements to newspapers/journals and periodicals;

(b) whether there has been any instance where newspapers were de-